HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject:

Posting/adjustment of newly appointed Driver-II.

ORDER

No. 971 of 2023/RG/NG-377(I) Dated: 25-08-2023

In continuation to High Court Order No. 914 of 2023/RG/NG-377 (I) dated 16-08-2023 and in the interest of administration all the new incumbents are hereby posted in the respective wings of the High Court as per the following:

S. No.	Name of the official	Designation	Date of Joining	Place of posting
1.	Irfan Ahmad Budoo	Driver-II	17-08-2023 AN	Main Wing of the High Court of J&K and Ladakh and his services are placed at the disposal of Hon'ble Mr. Justice Javed Iqbal Wani
2.	Magsood Ahmad Dar	Driver-II	21-08-2023 FN	High Court Wing, Srinagar

Further, Registrar Judicial, High Court Wing, Srinagar is requested to get the verification of the requisite documents and character and antecedents verified from the concerned, as per clause (b) of the High Court order No. 914 of 2023/RG/NG-377(I) dated 16-08-2023, in respect of Sr. No. 2, before drawing his salary.

By order.

Deputy Registrar (A

No: <u>38390-410 of 2023/RG/NG</u> Dated <u>25-08-2023</u> Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar

4. Registrar Judicial, High Court Wing, Jammu

- 5. Registrar Judicial, High Court Wing, Srinagar for information. Further Shri Maqsood Ahmad Dar, Driver-II is relieved on 25-08-2023 AN, with the direction to join his new place of posting.
- 6. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
- Registrar Rules, High Court of J&K and Ladakh, Srinagar
- 8. Registrar (Adm.)/Recruitment/Management, High Court Main Wing, Srinagar
- 9. Joint Registrar Protocol, High Court Wing, Jammu/Srinagar
- 10. Additional Registrar (Adm.), High Court Main Wing, Srinagar
- 11. Director Finance, High Court Main Wing, Srinagarfor information

Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for uploading the same on the official website of the High Court.

13. Accounts Officer, High Court Wing, Jammu/Srinagar

.....for information and necessary

- 14. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the same.
- 15. Nazir, High Court Main Wing, Srinagar for information and necessary action.

17. Order Book

The second secon

Peputy Registrá